

Annexure – 6

Name of the corporate debtor:Alps Leisure Holidays Pvt Ltd; Date of commencement of Liquidation: 01-10-2019; List of creditors as on: 11-06-2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	CNK & Associates LLP		26-11-2018	3,40,766.00	3,40,766.00	Operational	no	no	no	0.27					The claim was not included by the erstwhile liquidator in the list of stakeholders submitted by him. Such claim was being received under Corporate Insolvency Resolution Process and admitted. In compliance with Regulation 12(2)(c), the liquidator has collated the claim under the liquidation Process.
Total				3,40,766.00	3,40,766.00					0.27					